

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**

**UNSTARRED QUESTION No. 3275**

**TO BE ANSWERED ON 06.12.2016**

**Loss Making and Sick PSUs**

**3275. SHRI B. SRIRAMULU:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is planning to delist the loss-making and sick Public Sector Undertakings (PSUs) which have little scope for investor's interest;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of PSUs which fall in such categories; and
- (d) the steps taken so far in this regard?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES  
(SHRI BABUL SUPRIYO)**

(a) to (d): Department of Public Enterprises, Ministry of Heavy Industries & Public Enterprises has not issued any guidelines on the issue of delisting of loss-making and sick Central Public Sector Enterprises.

The concerned administrative Ministries/ Departments of CPSEs take decision on delisting of CPSEs functioning under their administrative control.

Under Department of Heavy Industry, Ministry of Heavy Industries & Public Enterprises, there are six listed CPSEs namely, Hindustan Cables Ltd., HMT Ltd., Bharat Heavy Electricals Ltd., Andrew Yule & Co. Ltd., Hindustan Photo Films Mfg. Co. Ltd. and Scooters India Ltd. At present, there is no proposal to delist any of these CPSEs.

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